

Annex ure-2

Name of the corporate debtor: **Pacific Multi-Commodity Limited; Pacific Multi-Commodity Limited;** Date of commencement of **Liquidation: January 31, 2023 ;**

List of Stakeholders as on: April 1 , 2023

(Amount in INR)

SI. No.	Name of Creditor	Details of claim Received		Details of claim Admitted				Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim Under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature Of Claim	Amount covered by guarantee	Whether related party?					
1	Stepping Stone Financial Services Private Limited	06.03.2023 revised date 18.03.2023	42,55,000	unsecured	nil	no	100	NIL	NIL	NIL	NIL	NIL

NOTES (forming integral part of this document)

1 All Claims have been admitted - partially or fully - based on documents received initially and additional documents submitted subsequently

2 Whilst accepting or rejecting stakeholders' claims, substance of the matter has been seen carefully and corroborated with other available evidence and/or best judgement made in each case.